

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

C.P. No. 55/2017 in
O.A. No. 1033/2016

New Delhi, this the 26th day of April, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

Sant Ram (Ex-Driver DTC)

Group C, Age-37 Years

S/o Shri Krishan

Driver Batch No.21785, T. No.63745,

Office At: GTK Depot, DTC, Delhi

R/o H. No. 15, Vill & PO Singhu,

Delhi-110040.

... Applicant

(By Advocate: Shri Shashank A. Singh for Shri F.K. Jha)

Versus

1. Shri Sandeep Kumar
Chairman-Cum-Managing Director
DTC Head Quarter
I.P. Estate, New Delhi -110002.
2. Shri P.K. Roy
Depot Manager, GTK Road Depot,
DTC, Delhi-110033. ... Respondents

(By Advocate: Shri Hitesh Kumar Bagai for Shri Manish Garg)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

When this matter is taken up for hearing, learned counsel for both the sides submit that the orders of this Tribunal have already been questioned before the Hon'ble High Court as well as before the

Hon'ble Apex Court at various stages and now the matter is seized of by the Hon'ble High Court.

2. In the circumstances, the CP is closed and notices are discharged. However, the petitioner is at liberty to avail his remedies, in accordance with law, once the issue is finally settled by the Hon'ble High Court.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

/Jyoti /